

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5928

ANSWERED ON:02.05.2003

FUNDS FOR INFRASTRUCTURE QUESTION

MAHBOOB ZAHEDI;RAMESH CHENNITHALA;YEMPARALA VENKATESWARA RAO

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether there is provision to spend Rs. 64,000 crore under infrastructural head in the year 2003-2004;
- (b) if so , the details of the various heads, State-wise;
- (c) whether the Infrastructural Equity fund of Rs. 1,000 crore promised in the last budget is yet to take shape;
- (d) if so, the details thereof and reasons for delay;
- (e) whether on the infrastructural front many projects continue to suffer heavily under time and cost over run;
- (f) if so, the reasons for the same; and
- (g) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a & b) A lump sum provision of Rs. 2000 crore for `Assistance for Infrastructure` has been included in the Budget proposals for 2003-2004 to leverage investment of Rs. 60,000 crore in the Infrastructure Sector. The provision is not allocable State-wise.

(c & d) Contributions by the IDFC, IDBI, ICICI and RBI and other details for operationalising the Infrastructure Equity Fund are being finalised.

(e, f &g) Some of the infrastructure projects do suffer from time and cost over-runs. The reasons for such time and cost over-runs are project-specific. To improve the situation, regular monitoring of such projects is being done at every level of the Project authorities and the Government.